

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13029/01/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 26th September, 2016.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer (i) Miss Justice Jaishree Thakur, and (ii) Shri Justice Anupinder Singh Grewal, Judges of the Rajasthan High Court, as Judges of the Punjab and Haryana High Court and to direct them to assume charge of their respective offices in the Punjab and Haryana High Court on or before 10th October, 2016.


26/9/16

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

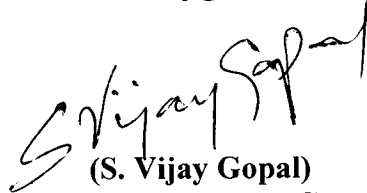
The Manager,
Government of India Press,
FARIDABAD

No. K. 13029/01/2016-US.II

Dated 26.09.2016

Copy to:-

- 1 (i) Miss Justice Jaishree Thakur, and (ii) Shri Justice Anupinder Singh Grewal, Judges of the Rajasthan High Court, Jodhpur.
- 2 The Secretary to the Governor of Rajasthan, Jaipur.
- 3 The Secretary to the Chief Minister of Rajasthan, Jaipur.
- 4 The Secretary to the Chief Justice, Rajasthan High Court, Jodhpur.
- 5 The Chief Secretary, Government of Rajasthan, Jaipur.
- 6 The Registrar General, Rajasthan High Court, Jodhpur.
- 7 The Secretary to the Governor, Punjab, Chandigarh.
- 8 The Secretary to the Governor, Haryana, Chandigarh.
- 9 The Secretary to the Chief Minister, Punjab, Chandigarh
- 10 The Secretary to the Chief Minister, Haryana, Chandigarh
- 11 The Secretary to the Chief Justice, Punjab and Haryana High Court, Chandigarh.
- 12 The Chief Secretary, Government of Punjab, Chandigarh.
- 13 The Chief Secretary, Government of Haryana, Chandigarh.
- 14 The Registrar General, Punjab and Haryana High Court, Chandigarh.
- 15 The Accountant General, Punjab, Chandigarh.
- 16 The Accountant General, Haryana, Chandigarh.
- 17 The President's Secretariat, (CA.II Section), New Delhi
- 18 PS to Principal Secretary to the Prime Minister, New Delhi.
- 19 Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 20 PS to ML&J/PSO to Secretary (Justice)/DS(ANS)/US.I/ S.O.(Desk).
- 21 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978